

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 504
ANSWERED ON 23/07/2026

RECOGNITION OF CITIZENSHIP BY INDIAN PASSPORTS

504 DR. JOHN BRITTAS

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- a) Whether earlier Indian passports expressly carried the endorsement “Citizen of India”, thereby recording the holder’s citizenship;
- b) if so, when and why was such endorsement discontinued from Indian passports;
- c) whether the Ministry will clarify that deletion from electoral roll or similar administrative action under any other statute shall not, by itself, constitute a ground to question the citizenship of an existing passport holder or refuse renewal of passport;
- d) whether the Ministry or any agency under its administrative control has sought, received or used data generated during the Special Intensive Revision (SIR) for processing passport applications or renewals; and
- e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

(a)-(b) The passport booklet has progressively shifted to ICAO compliant machine readable passport booklets and adopted standardized text as per ICAO norms. The phrase nationality has been incorporated in keeping with these norms.

(c) Passport is issued as per the provisions of the Passports Act, 1967 and rules made thereunder.

(d) No

(e) Does not arise
